## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP (IB) No.11/PB./2017 RT No.12/Chd/Hry/2017

## In the matter of:

Isolux Corsan India Engineering & Construction Pvt.Ltd.

....Petitioner.

Present:

None for the petitioner.

Mr.Deepak Khurana, Adv. for respondent.

This case has been received by transfer from NCLT, New Delhi as it falls within the territorial jurisdiction of NCLT, Chandigarh.

The case is adjourned to 25.04.2017.

(Deepa Krishan) Member (Technical).

April 05, 2017.